

giving you a warning, please sit down. There are other matters also than tapping of telephones which you are speaking in this House. The country is not dependent on your speech. I say please sit down. There are other matters also. There are other Members who are going to raise important issues. What do you mean? You cannot take the House for ransom. (Interruptions). Please sit down. When I say sit down, you sit down. What is this? You keep arguing with the Chair. You keep on arguing with the Leader of the House. This is not the way to be a Member of this August House. How much time should we allow you? I am not going to allow you any more time.

**Re-reservation in promotions to the handicapped persons in the Telecommunication Department.**

**SHRI S. MUTHU MANI (TAMIL NADU)** : Madam Deputy Chairman, through you, I want to raise an issue with regard to the reservation in promotions to the handicapped persons in the Telecommunications Department.

**THE DEPUTY CHAIRMAN** : Back to the telephones.

**SHRI S. MUTHU MANI** : Madam, I wish to bring to the notice of the House the callous attitude of the Union Finance Ministry towards physically handicapped persons. On 9th November, 1989, the Department of Telecommunications issued a G.O. O.M. No. 268-239, 87-STN. reserving 1% posts to be filled by promotion for physically handicapped in Group C and D posts. The Finance Ministry was requested to give immediate effect to this order. But even after a lapse of 3 years the said G.O. has not seen the light of day. It is reported to be gathering dust in the files of the Finance Ministry. But the Government went on to celebrate the Disabled Day on 20th March, 1993 with pomp and show.

Therefore, I urge upon the Finance Minister to immediately give effect to the G.O. to give reservation for the physically handicapped immediately.

**THE DEPUTY CHAIRMAN** : Now we will take up further discussion on the Budget (Railway), 1993-94. As requested by the Parliamentary Affairs Minister the discussion on the Railway Budget will be concluded today. The total time left is two hours and 48 minutes. Now, 48 minutes would be left for the reply of the Minister and two hours will be for discussion.

**PROF. SAURIN BHATTACHARYA (West Bengal)** : Madam, the Minister is in favour of rounding up the fares. His time also may be rounded up.

**THE DEPUTY CHAIRMAN** : We will round it up and make it 40 minutes, if you so agree.

**THE DEPUTY CHAIRMAN** : After the discussion is concluded we will take up Ordinances which are pending before us and then after he replies in the Lok Sabha, he will come to the Rajya Sabha and reply to the Railway Budget and Appropriation Bills of the Railways which are pending. Budget... (Interruptions).

**श्री प्रमोद महाजन (महाराष्ट्र)** : मुझे इसमें एक निवेदन करना है...

**उपसभापति** : एक बात और मैं अनाउन्स कर दूँ तो हो सकता है आपकी आपत्ति न रहे।

There is a letter from the Parliamentary Affairs Minister which says that the General Budget which is listed in our business will be taken up only when it is taken up in the Lok Sabha and the reply is given there. May be, we will simultaneously discuss the Budget... (Interruptions).

**SHRI G. SWAMINATHAN (Tamil Nadu)** : Madam, I would like to know whether it will be taken up before the end of this month or it will be taken up in the next Session... (Interruptions).

**THE DEPUTY CHAIRMAN** : I hope and pray to the Members that we should finish this business before we adjourn the Budget... (Interruptions)....

**SHRI G. SWAMINATHAN** : Even then, Madam, Lok Sabha has to take up the Budget and discuss it. Otherwise, how will we take up the Budget? We just want to

know the position because normally we pass the Budget before the end of this month. Are we going to do it? ....(interruptions)...

THE DEPUTY CHAIRMAN : Yes, 31st of March is the last day ... (interruptions)...

श्री प्रमोद महाजन : मेरी आपत्ति इसी मुद्दे पर है कि संसदीय कामकाज मंत्रालय का कोई भी मंत्री दुर्भाग्य से इस समय मौजूद नहीं है। चार-चार लोगों में से एक भी हमारी बात सुनने के लिए नहीं है। संसदीय कामकाज मंत्रालय, लगता है, बहुत ही कंफ्यूज्ड है। अब रेल मंत्री जब तक लोक सभा में उत्तर न दें, प्रथा के अनुसार राज्य सभा में उत्तर देना उचित नहीं है, यह मैं समझता हूँ। इसमें मुझे आपत्ति भी नहीं है। जब हम यह जानते हैं कि लोक सभा के उत्तर के पहले राज्य सभा में उत्तर नहीं हो सकता तो रेलवे बजट की चर्चा इस प्रकार से समाप्त करने की आवश्यकता क्या थी रेलवे बजट उसी प्रकार से ले आते। अब दूसरी आपत्ति यह है कि 31 मार्च, के पहले जनरल बजट की चर्चा पूरी होनी चाहिए। हम कल छुट्टी पर जा रहे हैं। हम अब सामान्य बजट पर चर्चा नहीं कर रहे हैं। कब कर रहे हैं किसी को पता नहीं है। हम सोमवार को कर रहे हैं, मंगलवार को कर रहे हैं, बुधवार को कर रहे हैं, पता नहीं। अगर हम बुधवार को चर्चा कर रहे हैं तो मुझे लगता है मेरे सात वर्ष के अनुभव से कि हिन्दुस्तान के संसदीय इतिहास में शायद यह पहला अवसर होगा कि बजट पास होने के बाद हम बजट पर बहस करेंगे। एक तारीख से हम छुट्टी पर जा रहे हैं फिर 26-27 अप्रैल को मिलेंगे तब तक बजट का इम्प्लीमेंटेशन हो चुका होगा। मुझे लगता है इस मंत्रालय में गैर-जिम्मेदाराना काम हो रहा है। संसदीय कार्य मंत्री को इस बारे में उत्तर देना चाहिए वह क्या कर रहे हैं?

SHRI G. SWAMINATHAN : Madam, my question for clarification is. (interruptions) ... I would like to ask ... (interrup-

tions) ... whether Lok Sabha will complete the Railway Budget by tomorrow. After tomorrow we are having holidays. Are we going to have a Vote-on-Account or are we going to discuss the Budget? ... (interruptions) ... Lok Sabha will take its own time in passing the Budget. We want to know the thinking of the Ministry. I am told that they are thinking of having a Vote-on-Account before 31st March. What do we conclude? We have to conclude. There is no other way. There seems to be no other way. It has to be concluded in the other House and then it has to come here ... (interruptions) ... I am talking about the General Budget. We are not only concerned with the procedure. Are we going to be allowed to talk on the General Budget? (interruption).

SHRI PRAMOD MAHAJAN : If nobody is representing the Government, then the House should be adjourned... (interruptions)...

SHRI G. SWAMINATHAN : The point is unless a Vote-on-Account is passed, they will not be able to disburse monies after 31st March. It is very serious... (interruptions)...

THE DEPUTY CHAIRMAN : Mr. Swaminathan, I will explain to you. Today we will conclude the discussion on the Railway Budget. Then we will take up Ordinances. We have time till 31st March. I am sure we can start the discussion on the General Budget in the Lok Sabha and Rajya Sabha simultaneously. I only said that the Minister will reply there first and immediately after that he will come here and reply to the House. Tomorrow we are meeting in the Business Advisory Committee meeting. We hope that this matter which is occupying your mind would be taken up. You can raise it before the Chairman and the Minister of Parliamentary Affairs and I hope he will be there. Then this matter can be sorted out.

SHRI PRAMOD MAHAJAN : I think that the Ministry of Parliamentary Affairs should take a shock treatment. They are taking things very lightly. You adjourn the House for 10 minutes, call them here. Let one of them or anybody representing the Government explain the position. If these Ministers who are on the roster duty are not speaking anything, then their

presence or absence is of no consequence to the House. If they cannot represent the Government, if they cannot reply on behalf of the Government, who is there to reply on behalf of the Government? (interruptions)...

**SHRI G. SWAMINATHAN :** At least one Minister of Parliamentary Affairs should have been here. You have yourself said... (Interruptions) There are three Ministers and none of them is... (Interruptions) Hon. Deputy Chairman had said during the last Session that there should be one Minister of Parliamentary Affairs in the House. There are three Ministers and none of them is present now. Whenever matters relating to Parliamentary Affairs come, they are not able to explain.

**PROF. SAURIN BHATTACHARYA :** We have five Parliamentary Affairs Ministers.

**SHRI G. SWAMINATHAN :** None of the Parliamentary Affairs Ministers is here in spite of the direction of the hon. Deputy Chairman... (Interruptions).

**SHRI DINESHBHAI TRIVEDI** (Gujarat) : They have all had a hectic schedule the previous night.

**THE DEPUTY CHAIRMAN :** Now I feel that so much time of the House has already been taken.

**श्री प्रमोद महाजन :** मेडम पांच-पांच मिनिसटर यहाँ पर बैठे हुए हैं, उन्हें पता ही नहीं है कि क्या व्यवस्था है। किस मंत्री को ध्यान देना चाहिए, इसका पता ही नहीं है। इसलिए आप 10 मिनट के लिए हाउस को एडजर्न कर दीजिए और उन्हें बुलाइये, तभी उनकी समझ में आएगा।

**उपसभापति :** यह समय हाउस का होता है, पार्लियामेन्टरी मिनिसटर का नहीं होता है। अगर हम 10 मिनट के लिए एडजर्न करेंगे तो जो टाइम मेम्बरों को मिलने वाला है उसमें देर होगी। इसलिए मेरा यह सजेशन है कि हम अपना डिस्कशन शुरू कर दें और मने सेक्रेटेरिएट, को कहा है कि पार्लियामेन्टरी मिनिसटर जो भी हाउस की प्रीसिक्ट में मौजूद हों या पार्लियामेन्ट हाउस की प्रीसिक्ट में मौजूद हो, उन्हें बुलाया जाय और

तब आपको जो कहना हो, कह दीजिए, हाउस का समय तो आपका समय है। उसको आपको इस्तेमाल करना है, उसकी बात बाद में हो जाएगी।

So, I request the Members to cooperate for their own sake.

**श्री प्रमोद महाजन :** आपकी मीठी बात उनकी समझ में आएगी या नहीं, इसका पता नहीं है।

**उपसभापति :** आपकी समझ में मेरी मीठी बात आ जाती है तो मेरा तो कल्याण हो जाय। इसी बात पर मैं श्री मोहिन्दर सिंह कल्याण को बोलने के लिए बुलाती हूँ।

**The Budget (Railway), 1993-94—(contd.)**

**श्री मोहिन्दर सिंह कल्याण (पंजाब) :** आनरेबल मेडम साहिबा, मुझे बड़ी खुशी हुई कि रेलवे का बजट माननीय मंत्री साहब ने बड़ा अच्छा सदन में पेश किया है। मैं उन्हें इस बात के लिए मुबारकवाद देता हूँ कि माननीय मंत्री साहब ने 6 हजार किलोमीटर जो छोटी लाइनें हैं उनको बड़ी लाइनों में बनाने का प्रोग्राम बनाया है। 1992-93 में 13 सौ 50 किलोमीटर की जो छोटी लाइनें हैं उनको बड़ी लाइनों में जोड़ने का काम पूरा किया है। परन्तु मुझे इस बात का थोड़ा-सा दुःख है कि 1993-94 में जो काम उन्होंने किया है उसमें हमारे पंजाब में कोई बड़ी लाइन बनाने का कोई नाम नहीं है।

[उपसभाध्यक्ष (श्री मोहम्मद सलीम) पीठासीन हुए]

दूसरी बात यह है कि इलैक्ट्रिफिकेशन हो रहा है और उसमें 1991-92 में 726 किलोमीटर लाइनों का इलैक्ट्रिफिकेशन किया है और 1992-93 में पांच सौ किलोमीटर का इलैक्ट्रिफिकेशन किया गया है और अब जो टारगेट है 1993-94 में, उसमें पंजाब में किसी जगह का इलैक्ट्रिफिकेशन करने का कोई प्रोग्राम नहीं है। यह पंजाब का बहुत बड़ा जिक्का है और